Annexure–5

Name of the corporate debtor: RASOYA PROTEINS LIMITED | **Date of commencement of Liquidation: 30/10/2018** | **List of Stakeholders as on: 28/02/2021**

List of operational stakeholders (Government dues)

(Amount in Rs)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	State Tax (S. V. Lahane)	State Government		17/11/2018	34,05,34,325	34,05,34,325	Unsecured	Yes	No	N/A	NIL	NIL	NIL	NIL	
2	Income Tax Department	Central Government		19/11/2018	4,60,31,86,984	4,60,31,86,984	Unsecured	Yes	No	N/A	NIL	NIL	NIL	NIL	
3	BSE Limited	State Government		18/11/2020	10,49,990	10,49,990	Unsecured	No	No	N/A	NIL	NIL	NIL	NIL	
TOTAL					**34,05,34,325**	**34,05,34,325**									